

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 46

IA1424/2020, IA 1655/2020 IA2500/2021 IN C.P.(IB)1385/MB/2017

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.11.2022**

NAME OF THE PARTIES: - **Ericsson India Pvt Ltd**
V/s
Reliance Infratel Ltd

Appearance (via video-conference):

For Applicant	: None present
For Respondent	: None present
For erstwhile RP	:Kriti Kalyani i/b Shardul Amarchand Mangaldas & Co

31(1), 30(6), 60(5), 12(2), 44(1), 44(2),43(1), 9 IBC, 2016

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 16.01.2023

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)